GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3096

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 9, 1944 (SAKA)
STANDING COMMITTEES OF ZONAL COUNCILS

3096 SHRI RAKESH SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the role of Standing Committees of the Zonal Councils;
- (b) how many meetings of the Standing Committees of the Zonal Councils have been held in last three years;
- (c) what roles are played by the Committees in accomplishing the tasks assigned to them; and
- (d) whether Government will include some members from civil society to make the Committees play more effective role?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): The issues proposed by the member States/UTs and Central Ministries/Departments for consideration of the Zonal Councils are, at first, scrutinized by the respective Standing Committees of these Zonal Councils. The Standing Committees also monitor action taken on the recommendations of the Zonal Councils.

Since the year 2019 till date, 07 meetings of the Standing Committees of various Zonal Councils have been held.

There is no provision under the States Reorganization Act, 1956 to co-opt members from civil society in Standing Committees of the Zonal Councils.
